

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 66 OF 2016

APPEAL NO. 67 OF 2016

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Dated: 18th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 66 OF 2016 AND
APPEAL NO. 66 OF 2016**

In the matter of:

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. ... Appellant(s)
Vs.
Punjab State Power Corporation Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1
Mr. Aditya Grover for R-2
Mr. Sakesh Kumar for R-3

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

In the matter of:

**Punjab State Power Corporation Ltd. ... Appellant(s)
Vs.
M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1
Mr. Aditya Grover for R-2
Mr. Sakesh Kumar for R-3

ORDER

With the consent of the parties, the matters are adjourned to **16.08.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt